

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	THREYANUBAS KANNAN	Counsel for Petitioner	
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ORDER

Counsel for petitioner present. The matter was wrongly posted today. Post the matter on 03.01.2018.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)